DEMAND FOR ADDITIONAL SPACE IN TRAINS FOR TRANSPORTING FISH FROM KERALA

- 873. SHRI B. V. ABDULLA KOYA: Will the Minister of RAILWAYS be pleased to state:
- (a) whether the railway authorities have received any request from traders demanding additional space in trains for transporting fish from the important fish centres of Kerala, like Tanur on the Southern Railway; and
- (b) if so, what action Government propose to take in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI): (a) Yes.

(b) Quotas allotted to each fish booking station have been revised with effect from 2nd January, 1973, based on the actual utilisation by the stations of the quotas allotted to them during the period from January 1972 to October 1972.

DEMAND TO ATTACH FIRST CLASS BOGIES TO JAYANTHI JANATA TRAIN

- 874. SHRI B. V. ABDULLA KOYA: Will the Minister of RAILWAYS be pleased to state;
- (a) whether Government propose to consider the demand of the public to attach First Class bogies also to the newly introduced Jayanthi Janata train running between Delhi and Kerala and back; and
- (b) whether Government will also consider the proposal from the travelling public to stop this train at very important stations like Tellichery and Tirur on the Southern Railway?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI): (a) No.

(b) No.

KUDREMUKH PROJECT IN MYSORE

875. SHRI VEERENDRA PATIL: DR. K. NAGAPPA ALVA;

Will the Minister of IRRIGATION AND POWER be pleased to state:

- (a) whether Kudremukh project in Mysore State has been sanctioned and work commenced; and
 - (b) if so, the progress achieved so fa,r?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI BALGOVIND VERMA): (a) and (b) No project of the name "Kudremukh" has been received by the Central Water and Power Commission from the Government of Mysore.

SETTING UP A THERMAL PLANT AND NUCLEAR POWER PLANT IN TAMIL NADU

876. SHivI V. V. SWAMINATHAN: Will the Minister of IRRIGATION AND POWER be pleased to state:

- (a) whether Government had received any proposal for setting up a Thermal plant at Tuticorin and for erecting a nuclear power plant from the Government of Tamil Nadu; and
- (b) if so, the date of their submission and the Government's decision thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI BALGOVIND VERMA): (a) and (b) Apart from the request received from time to time for taking up the installation of the Second Unit at the Madras Atomic power project at Kalpakkam, no request has been received from the Tamil Nadu State Government regarding setting up of a Second nuclear plant.

A scheme report for setting up a thermal power station at Tuticorin, envisaging the installation of two generating unit_s of 200 MW each at an estimated cost of Rs. 73.23 crores has been received in the Central